## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) No. 54/NCLT/AHM/2017 C.W. Gujarat High Court CA no. 544/2016

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.12.2017</u>

Name of the Company:

Pinetops Enterprise Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. KAUANKUMAR MANKAD ) Advocuk Petitioner (Juin
116 VAIBHAUI K. PARIKH)

Learned Advocate Mr. Kavankumar Mankad i/b Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

The representation from Regional Director received for the second time.

At request of learned Counsel for petitioner.

List the matter on 16.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.